

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 4694
(TO BE ANSWERED ON 29.03.2023)

ACWG OF G20

†4694. **SHRI GANESH SINGH:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government is planning to reinforce the international cooperation for initiating action against corruption and economic offences through the G-20 forum and if so, the details thereof;
- (b) whether the meetings of Anti-Corruption Working Group (ACWG) of G-20 have been initiated;
- (c) if so, the details of international organizations participating in the deliberations; and
- (d) the details of the areas of priority being targeted in the ACWG?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): Yes. One of the focus area of the Anti-Corruption Working Group of the G-20 in 2023 is international cooperation regarding Corruption offenders.

(b): Yes.

(c): Following International Organizations participated in the deliberations of the G-20 ACWG:-

- (i) EGMONT Group
- (ii) Financial Action Task Force (FATF)
- (iii) International Anti-Corruption Academy (IACA)
- (iv) International Development Law Organization (IDLO)
- (v) International Monetary Fund (IMF)
- (vi) The International Criminal Police Organization (INTERPOL)
- (vii) The Organization for Economic Cooperation and Development (OECD)
- (viii) United Nations Office on Drugs and Crime (UNODC)
- (ix) World Bank

(d): In addition to international cooperation for action against corruption offenders, G-20 ACWG is also focusing on promoting integrity and effectiveness of public bodies and authorities responsible for preventing and combating corruption. Further, Gender dimensions of corruption are also being explored in G-20 ACWG along with role of Information and Communications Technology in combatting corruption in Public Sector.
